

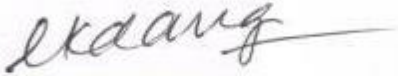
Annexure D

Gonglu Agro Private Limited

Filing under Clause (ca) sub regulation (2) of Regulation 13 of IBB (Insolvency Resolution Process for Corporate Persons) Regulations 2016

List of Government Dues (Other Than Workman, Employees and Operational Creditors) as on 01-09-2022

S.No	Summary of Claims received			Summary of Claims Admitted		Amount of Contingent Liabilities	Amount of Claims Not Admitted	Amount of Claims under Verification
	List of Government Dues (Other than Financial Creditors, Employees, and Operational Creditors)	No. of Claims	Amount	No. of Claims	Amount of Claims Admitted			
1	Talathi Office	1	74385	0	0	0	74385	0
2	Gram Panchayat	1	1581860	1	822338	0	759522	0
3	Deputy Commissioner of CGST and Central Excise Nashik II Division, Nashik	1	11,63,51,355	1	35019119	0	81332236	0
	Total	3	118007600	2	35841457	0	82166143	0


Lalit Kumar Dangi
Insolvency Resolution Professional
Reg. No: IBB/IPA-001/P-01821/2019-2020/12859